

2ITEM NO.111 COURT NO.5 SECTION III
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 9246/2014

M/S PRAMOD TELECOM PVT. LTD.

Appellant(s)

VERSUS

STATE OF UP THRU. PRINCIPAL SECY.& ORS

Respondent(s)

WITH

C.A. No. 9247/2014

C.A. No. 9248/2014

Date : 01/12/2016 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MADAN B. LOKUR

HON'BLE MR. JUSTICE N.V. RAMANA

For Appellant(s) Mr. Pradeep Kant, Sr. Adv.

Mr. Divyanshu Sahay, Adv.

Mr. Rohit Kumar Singh, Adv.

Ms. Poli Katakai, Adv.

For Respondent(s) Mr. Vibhu Tiwari, Adv.

Mr. Ashutosh Kr. Sharma, Adv.

Mr. Ravi Prakash Mehrotra, Adv.

UPON hearing the counsel the Court made the following

O R D E R

List the matters in the end of January, 2017.

(Meenakshi Kohli)

(Jaswinder Kaur)

Court Master

Court Master